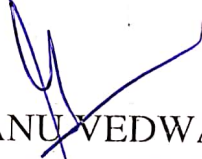


FIR No.477/07
Case No.70707/16
PS Punjabi Bagh

18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for convict.
File is in the court of Ld. Sessions.
Be put up for purpose fixed on 17.11.2020.

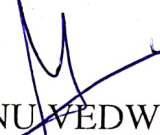

(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.124/00
Case No.70716/16
PS Punjabi Bagh

18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.
Be put up for purpose fixed on 17.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.309/12
Case No.6541/16
PS Punjabi Bagh

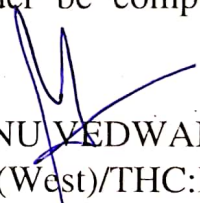
18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for complainant.
None for IO.

No adverse order is being passed today.

In the interest of justice, previous order be complied afresh returnable by 17.11.2020.

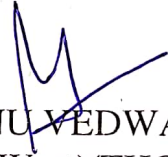

(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.322/16
Case No.75601/16
PS Punjabi Bagh

18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused persons.
Processes could not be received back due to Covid-19.
Be put up for purpose fixed on 17.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.230/15
Case No.371/18
PS Punjabi Bagh

18.08.2020

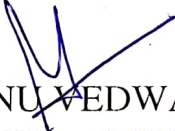
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

Presence of accused persons could not be procured on the Cisco webex meet app. In the interest of justice, no adverse order is being passed today.

Be put up for purpose fixed on 17.11.2020.


(MANUVEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.633/14
Case No.7972/18
PS Punjabi Bagh

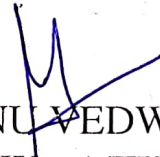
18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for LRs of deceased.

In the interest of justice, previous order be complied afresh for

17.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.332/18
Case No.9060/18
PS Punjabi Bagh

18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Previous order be complied afresh for 17.11.2020.


(MANU VEDWAN)

MM-01(West)/THC:Delhi

18.08.2020

Poonam Bahl Vs. Rajeev Bahl etc.
Case No.7124/19
PS Punjabi Bagh

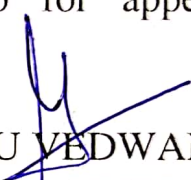
18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of complainant and her counsel could not be procured on the Cisco webex meet app.

In the interest of justice, be put up for appearance of complainant on 17.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.321/19
Case No.9423/19
PS Punjabi Bagh


18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons to accused could not be received back due to Covid19.

In the interest of justice, let previous order be complied afresh for 17.11.2020.


(MANU YEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.153/19
Case No.9424/19
PS Punjabi Bagh

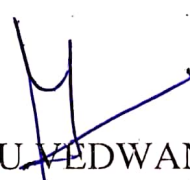
18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons to accused could not be received back due to Covid19.

In the interest of justice, let previous order be complied afresh for 17.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

Rajbir Singh Vs. Sunil Sharma etc.
Case No.3944/19
PS Punjabi Bagh

18.08.2020

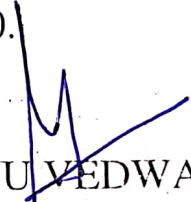
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Sh. V. V. Gupta, Ld. Counsel for the complainant.

Ld. Counsel for complainant again submitted that he is not able to contact the complainant and it is requested that matter may be adjourned.

In the interest of justice, no adverse order is being passed.

Be put up for purpose fixed on 09.10.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

Gursimran Singh Vs. Praveen Kumar Narula etc.
Case No.4031/17
PS Punjabi Bagh

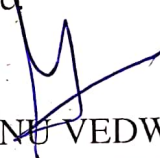
18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of the complainant and his counsel could not be procured on the Cisco webex meet app. In the interest of justice, no adverse order is being passed today.

Be put up for appearance of complainant / purpose fixed on 06.10.2020. Complainant be notified for the next date.


(MANOJ VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

Jaspreet Arneja Vs. Amarjit Singh etc.
Case No.4835/17
PS Punjabi Bagh

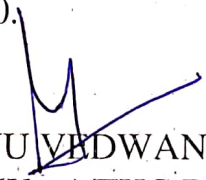
18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of the complainant and his counsel could not be procured on the Cisco webex meet app. In the interest of justice, no adverse order is being passed today.

Be put up for purpose fixed on 06.10.2020.


(MANU VBDWAN)
MM-01(West)/THC:Delhi
18.08.2020

Komal Vs. Shiv Kumar etc.
Case No.19643/16
PS Punjabi Bagh

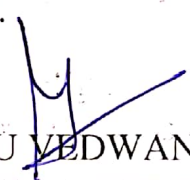
18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of the complainant and his counsel could not be procured on the Cisco webex meet app. In the interest of justice, no adverse order is being passed today.

Be put up for purpose fixed on 06.10.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

Sandhya Vs. SHO, PS Punjabi Bagh etc
Case No.7625/19
PS Punjabi Bagh

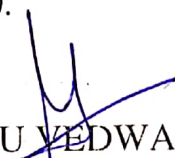
18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of the complainant and his counsel could not be procured on the Cisco webex meet app. In the interest of justice, no adverse order is being passed today.

Be put up for purpose fixed on 06.10.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.255/17
Case No.5807/17
PS Punjabi Bagh

18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

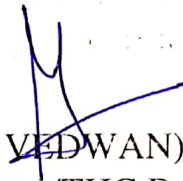
Present: Ld. APP for the State.

None for accused.

Despite checking the complete file, the proper details of the counsel for the accused could not be culled out as per the directions of Ld. District and Sessions Judge.

In these circumstances and in the interest of justice, let previous order be complied afresh for the next date of hearing.

Be put up for purpose fixed on 17.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.611/19
u/s 188 IPC
PS Punjabi Bagh

18.08.2020

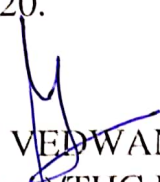
Fresh untrace report received by way of assignment.

It be checked and registered as per rules.

Present: Ld. APP for the State.

None for complainant / IO.

Let complainant be summoned for 17.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.467/15
Case No.405/18
PS Punjabi Bagh

18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

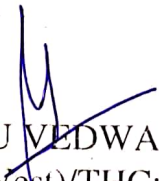
Present: Ld. APP for the State.

Ld. Counsel for the accused is contacted through electronic mode.

It is submitted by Id. Counsel that he is not having the file today and also not able to contact the accused. It is submitted by Id. Counsel that a regular date may be given and no adverse order be passed.

In the interest of justice, no adverse order is being passed today.

Be put up for purpose fixed on 17.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

FIR No.471/04
Case No.70631/16
PS Punjabi Bagh

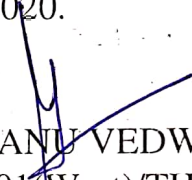
18.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 14.04.2020 for 18.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Presence of accused and his counsel could not be procured on the Cisco webex meet app despite efforts. In the interest of justice, no adverse order is being passed today.

Be put up for purpose fixed on 09.09.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
18.08.2020

CC No. 7439/2010
State Vs Sanky @ Parveen
FIR NO.0979/2019
PS Punjabi Bagh

18-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 14-04-2020 for 18-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

Sh Jitender Kumar, Ld LAC for the accused.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 17-11-2020.

(Mansu Vedwan)

MM: West District: THC/Delhi

18-08-2020

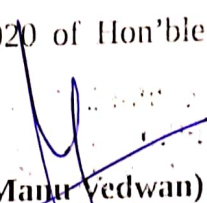
**CC No. 7439/2019
State Vs Alaudin
FIR NO. 647/2017
PS Punjabi Bagh**

18-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 14-04-2020 for 18-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 17-11-2020.


(Manu Vedwan)
MM: West District: THC/Delhi
18-08-2020

**CC No. 7439/2019
State Vs Alaudin
FIR NO. 647/2017
PS Punjabi Bagh**

18-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 14-04-2020 for 18-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 17-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

18-08-2020

**CC No. 3188/2018
State Vs Sachin
FIR NO. 16642/20
PS Punjabi Bagh**

18-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 14-04-2020 for 18-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 17-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

18-08-2020

CC No. 6277/2017
State Vs Deepak Kabari
FIR NO.402/2017
PS Punjabi Bagh

18-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 14-04-2020 for 18-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 17-11-2020.

(Manu Vedwan)
MM: West District: THC/Delhi
18-08-2020

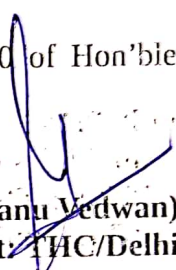
CC No. 62329/2016
State Vs Manish Kumar
FIR NO. 546/2014
PS Punjabi Bagh

18-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 14-04-2020 for 18-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 17-11-2020.


(Manu Vedwan)
MM: West District JHC/Delhi
18-08-2020

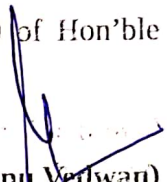
CC No. 9754/2016
Jagdish Prasad Vs Sonu
PS Punjabi Bagh

18-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 14-04-2020 for 18-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 17-11-2020.


(Manu Verlwan)
MM: West District: 2HC/Delhi
18-08-2020

CC No. 66514/2016
State Vs Vijay Agarwal
FIR NO.190/2013
PS Punjabi Bagh

18-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 14-04-2020 for 18-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 17-11-2020.

(Manu Yadwan)

MM: West District: THC/Delhi

18-08-2020

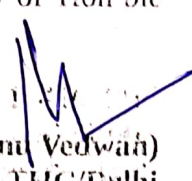
CC No. 10416/2016
Rajan Shokeen Vs Sarita Shokeen
PS Punjabi Bagh

18-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 14-04-2020 for 18-08-2020 as per the directions of the Hon'ble High Court).

Present: None for the complainant.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 17-11-2020.


(Mani Vedwah)
MM: West District: THC/Delhi
18-08-2020